



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23rd September, 2022

NOTICE

Please take notice that the following matter listed on 26.09.2022 in the Court-IV will not be taken up. The next date will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	Rajansh Thukrai	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli

By order of Hon'ble Chairperson

-Sd/-

Registrar